

**IN THE HIGH COURT OF JHARKHAND AT RANCHI****W.P.(S) No. 1447 of 2020**

Hari Narayan Bhagat

..... Petitioner

**Versus**

The State of Jharkhand &amp; Ors.

..... Respondents

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. Rahul Kumar, Advocate

For the Respondent no. 1: Mr. Mohan Kumar Dubey, A.C. to A.G.

For the Respondent no. 2 to 5: Mr. Sanjay Piprawall, Advocate

**03/Dated: 26/06/2020**

Heard, Mr. Rahul Kumar, learned counsel for the petitioner, Mr. Mohan Kumar Dubey, learned counsel for the respondent no. 1 and Mr. Sanjay Piprawall, learned counsel for the respondent nos. 2 to 5.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Respondents are directed to file counter-affidavit within a period of three weeks.

Post the matter on 05.08.2020.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/